

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2937
ANSWERED ON:07.12.2000
ALLOTMENT OF ACCOMMODATIONS
RAGHUVIR SINGH KAUSHAL

Will the Minister of RAILWAYS be pleased to state:

- (a) the rules regarding allotment of residential accommodation to the D.R.M. and G.M. of Railways;
- (b) whether there is any rule to allot two residential accommodations at a time to them; and
- (c) if so, the details thereof and the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI DIGVIJAY SINGH)

- (a) The allotment of residential accommodation to General Managers (GMs) and Divisional Railway Managers (DRMs) of the Railways is governed by administrative orders. Normally, the railway accommodation for GMs and DRMs are earmarked ones and as such they are allotted the same on posting as GM and DRM.
- (b) No, Sir.
- (c) Does not arise.